

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 680
ANSWERED ON 10/02/2025**

STATUS OF AMRUT CITIES OF ODISHA

**680. SMT. SULATA DEO:
SHRI NIRANJAN BISHI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the water supply and sewerage projects undertaken in the AMRUT cities of Odisha, including the progress, timeline and the challenges faced in their implementation; and
- (b) whether Government has assessed the drainage and stormwater management systems in AMRUT cities of Odisha and the steps been taken to address recurring flooding?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) Ministry of Housing and Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), which was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country covering approximately 65% of urban population.

In the State of Odisha, 9 cities have been taken up under AMRUT. State Annual Action Plans (SAAPs) worth ₹1,598.96 crore was approved for the State under AMRUT. As reported by the State, all 191 projects worth ₹1,714.42 crore taken up under AMRUT have been completed, which includes 130 water supply projects worth ₹1,535.37 crore, 13 sewerage/septage management projects worth ₹138.21 crore and 48 green spaces & park projects worth ₹40.64 crore. City wise water supply & Sewerage/septage management projects details is given in Annexure-I.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October 2021 in all ULBs/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0.

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Under AMRUT 2.0 so far, 348 projects worth ₹3,940.98 crore have been approved by MoHUA in Odisha which includes 211 water supply projects worth ₹3,756.67 crore and 137 water body rejuvenation projects worth ₹184.31 crore. ULB wise water supply projects details is given in Annexure-II.

(b): Management of urban flooding falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities, who are responsible for maintaining the drainage and sewerage system. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem.

Under AMRUT, storm water drainage is an admissible component which involves construction and improvement of drains/storm water drains in order to reduce and eliminate flooding. Under AMRUT, no drainage projects was taken up by the State of Odisha.

Under AMRUT 2.0, rejuvenation of water bodies and wells is one of the components. The admissible elements under this include harvesting the rainwater through storm water drains into water body (which is not receiving sewage/ effluent). Under AMRUT 2.0, 137 water body rejuvenation projects worth ₹184.31 crore have been approved by MoHUA so far for the State of Odisha.

The Ministry of Housing & Urban Affairs (MoHUA) has also published the following documents/advisory guidelines for improving urban drainage and flood management, viz.:

- i. Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014 ([https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I\(2\).pdf](https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf))
- ii. Standard Operating Procedure (SOP) for Urban Flooding (<http://www.tcpo.gov.in/sites/default/files/TCPO/schemes/SOP-Urban-flooding.pdf>)
- iii. River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution (<https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf>)
- iv. Guidance Document on Creation of Rain Water Harvesting Parks (<https://mohua.gov.in/pdf/6566e1048ab41guidance-document-on-rainwater-harvesting-parks-final.pdf>).

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 680 REGARDING “STATUS OF AMRUT CITIES IN ODISHA”, DUE FOR ANSWER IN THE RAJYA SABHA ON 10.02.2025:

CITY WISE WATER SUPPLY & SEWERAGE PROJECTS IN ODISHA UNDER AMRUT

S. N O	Name of the City	Sewerage and Septage Management		Water Supply	
		No	Project Cost (In ₹ Cr.)	No	Project Cost (In ₹ Cr.)
1	Baleshwar Town	1	3.79	10	91.74
2	Baripada Town	1	2.6	3	9.07
3	Bhadrak			6	78.24
4	Bhubaneswar Town	2	6.5	33	322.39
5	Brahmapur	1	3.38	11	218.7
6	Cuttack	1	2.28	22	373.68
7	Puri	1	1.83	10	102.34
8	Raurkela Town	3	42.46	9	88.53
9	Sambalpur Town	3	75.37	26	250.88
	Total	13	138.21	130	1535.57

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 680 REGARDING “STATUS OF AMRUT CITIES IN ODISHA”, DUE FOR ANSWER IN THE RAJYA SABHA ON 10.02.2025:

ULB WISE APPROVED WATER SUPPLY PROJECTS IN ODISHA UNDER AMRUT 2.0

S.NO	Name of the ULB	No of Projects	Approved Project Cost (In ₹ Cr.)
1	ANUGUL (M)	1	32.00
2	ATHAGAD (NAC)	1	45.04
3	ATHMALLIK (NAC)	1	29.15
4	BALANGIR (M)	1	124.30
5	BALESHWAR TOWN (M)	6	109.61
6	BALIMELA (NAC)	1	14.00
7	BALLIGUDA NAC	4	13.43
8	BALUGAON (NAC)	1	18.56
9	BANAPUR (NAC)	1	8.82
10	BANKI (NAC)	1	2.42
11	BARAPALI (NAC)	2	6.86
12	BARGARH (M)	1	55.00
13	BAUDHGARH (NAC)	1	18.00
14	BHAWANIPATNA (M)	1	81.40
15	BHUBAN (NAC)	1	22.00
16	BHUBANESWAR	48	811.98
17	BIJEPUR	1	40.88
18	BINIKA (NAC)	1	24.20
19	BIRAMITRAPUR (M)	1	3.63
20	BRAHMAPUR (M CORP)	7	178.86
21	BRAJARAJNAGAR (M)	1	46.51
22	CHANDBALI (NAC)	1	49.50
23	CHHATRAPUR (NAC)	1	17.85
24	CHOUDWAR (M)	2	9.66
25	CUTTACK	31	334.69
26	DASPALLA NAC	1	47.12
27	DEBAGARH (M)	1	30.15
28	DHENKANAL (M)	1	35.86
29	DIGAPAHANDI (NAC)	3	20.68
30	GANJAM (NAC)	1	28.05
31	GUNUPUR TOWN (NAC)	1	45.10
32	HINJILICUT (NAC)	1	68.52
33	JAGATSINGHAPUR (M)	1	67.34
34	JAJAPUR (M)	1	48.31
35	JALESHWAR (NAC)	2	33.00
36	JEYPUR (M)	1	27.50
37	KAMAKSHYANAGAR (NAC)	3	36.50
38	KANTABANJI (NAC)	7	76.03
39	KASHINAGAR (NAC)	1	6.60
40	KENDRAPARA (M)	1	37.29

S.NO	Name of the ULB	No of Projects	Approved Project Cost (In ₹ Cr.)
41	KESINGA (NAC)	1	17.60
42	KHALIKOTE (NAC)	1	9.52
43	KHANDAPADA (NAC)	1	22.95
44	KHARIAR (NAC)	1	8.28
45	KOCHINDA (NAC)	1	18.43
46	KODALA (NAC)	3	30.62
47	KORAPUT (NAC)	1	92.40
48	KOTPAD (NAC)	1	14.00
49	NAYAGARH (NAC)	1	57.46
50	NILAGIRI (NAC)	1	56.76
51	NUAPADA NAC	3	9.42
52	ODAGAON	1	34.25
53	PADMAPUR (NAC)	2	6.66
54	PARALAKHEMUNDI (M)	1	5.50
55	PATNAGARH (NAC)	7	82.27
56	PATTAMUNDAI (M)	1	6.60
57	PHULABANI (M)	1	17.33
58	PURI (M)	4	112.53
59	PURUSOTTAMPUR (NAC)	2	16.65
60	RAJAGANGAPUR (M)	2	11.67
61	RAMBHA (NAC)	1	29.15
62	RANPUR NAC	1	58.78
63	RAURKELA TOWN (M)	8	42.19
64	RAYAGADA (M)	1	61.46
65	REDHAKHOL (NAC)	1	22.00
66	SAMBALPUR TOWN (M)	5	88.24
67	SONAPUR (M)	4	27.00
68	SUNDARGARH (M)	3	11.50
69	SURADA (NAC)	2	12.88
70	TITLAGARH TOWN (NAC)	1	27.45
71	TUSURA NAC	4	38.71
	Total	211	3756.67